

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2019

NAME OF THE COMPANY: Carion Health Care (India) Pvt Ltd V/s ROC

SECTION OF THE COMPANIES ACT: 252(3) of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Krishna Agrawal	Adv. Sr. S.C.	I.T. Dept. ROC	Krishna Agrawal
2.	Krishna Dev Vyas	Adv.		

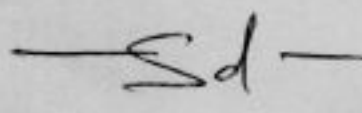
**C APPEAL NO. 192/ALD/2017**

None present for the applicant. Sh. Krishna Dev Vyas, CGSC for the ROC and Sh. Krishna Agrawal, Sr. Standing Counsel for the Income Tax Department are present.

On the perusal of earlier order of this Court dated 18.11.2019, shows that none was appeared on behalf of the appellant.

Therefore, the present petition is accordingly dismissed for non-prosecution.

**Dated: 11.12.2019**



**(Justice Rajesh Dayal Khare)  
MEMBER (J)**